

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 907/2020- 60(5) In C.P.(IB)/1660(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - R C Plasto Tanks & Pipes Private Limited
V/s
Maharashtra State Electricity
Distribution Co. Ltd.
IN THE MATTER OF
Vidharbha Iron and Steel Corporation
Ltd

Section: 60(5), 30(1) & (6) U/s 10 of (IBC)

ORDER

IA.No.907/2020: - Adv. Shreyansh Desai i/b Adv. V Deshpande appeared for the applicant. Adv. Ashish Pyasi a/w Adv. Anjali Shahi, adv. Rahul Sinha appeared for the Respondent No.2 (MSEDCL). Counsel for the applicant states at bar that he does not want to press this IA.No.907/2020. In view of the above statement the present **IA.No.907/2020 is dismissed as withdrawn.**

List this matter on **10.10.2023.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)